## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

### LOK SABHA UNSTARRED QUESTION NO-3628 ANSWERED ON 11/08/2025

#### Misutilization of Fund under IoE Scheme

3628. Shri Rajeev Rai:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Banaras Hindu University (BHU) has utilized funds under the Institutions of Eminence (IoE) scheme to hire consultants for non-academic work;
- (b) if so, the details thereof;
- (c) whether such expenditure is in violation of the tripartite agreement signed under the scheme; and
- (d) the steps taken by the Government to ensure strict compliance with the original objectives of the IoE scheme?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (d): Under World Class Institutions Scheme, also known as Institutions of Eminence (IoE) Scheme, funds have been provided for academic work and creation of infrastructure facilities. IoEs should have student amenities comparable with that of globally reputed institutions and reasonably large owned campuses with adequate space for expansion. To fulfill its objective, Universities may engage professionals on contractual/Deputation basis without creating any long-term liabilities to the Government and subject to general restrictions of the Statutes and provisions of GFR. The public category institutions are expected to choose their own path to become an institution of global repute. The UGC has promulgated a regulatory architecture/ framework for institutions notified as Institutions of Eminence (IoE) in the form of Guidelines for public institutions.

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